NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.82/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Ms. Geetaben Patel

M/s. Kalpita Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION

A JAY KUMAR Practering Company Sendary ORDER Petetiones

C.P. No. 82/397, 398/CLB/MB/2010

Ld. Practising Company Secretary for Petitioner present. Respondent's side absent.

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List this matter for hearing on 24th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Dated: 07.12.2016

sd/-V. NALLASENAPATHY Member (Technical)